

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/00282/2020**

**DATED THIS THE 01<sup>ST</sup> DAY OF FEBRUARY, 2021**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

**HON'BLE SHRI MOHD. JAMSHED, MEMBER (A)**

(On video conference from Central Administrative Tribunal, Principal Bench, New Delhi)

Dr. Jayakumar T.M  
S/o Mallappa T  
Aged about 29 years,  
R/at Sunitha Nilaya,  
Near Veterinary College,  
Siddhaganga Badavane,  
Shivamogga 577 204

....Applicant

(By Advocate Shri K. Govindaraj)

Vs.

1. The Union of India,  
Represented by Under Secretary  
Ministry of Health and Family Welfare,  
CHS I Section,  
Nirman Bhavan,  
New Delhi 110 015

2. The Union Public Service Commission,  
Through the Chairman,  
Dholpur House,  
Shahajahan Road,  
New Delhi 110 069

3. The Tahsildar,  
The Office of the Tahsildar and

Taluka Magistrate,  
Shimoga Taluk, Shimoga District

.....Respondents

(By Shri V.N. Holla for Respondent No. 2  
Shri M.V. Ramesh Jois for Respondent No. 3)

**O R D E R (ORAL)**

**PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application with liberty to file a Writ Petition before the Hon'ble High Court seeking a mandate to the Tahsildar, Shimoga Taluk for issuance of an EWS certificate in his favour for the year 2018-2019.

2. The OA is dismissed as withdrawn with liberty to the applicant to avail an appropriate remedy to secure EWS certificate in his favour for the year 2018-2019. After obtaining the said certificate, if still the Union Public Service Commission fails to consider his candidature, he can again invoke the jurisdiction of this Tribunal by way of filing a fresh Original Application, if so advised.

**(MOHD. JAMSHED)  
MEMBER (A)**

**(SURESH KUMAR MONGA)  
MEMBER (J)**

/ksk/